

The Minister of Labour (Shri V. V. Giri): (a) 28,937

(b) The exact information is not available, as there is no machinery, at present, to follow up the careers of individual ex-trainees.

INDUSTRIAL TRAINING INSTITUTES

***402. Shri Damodara Menon:** Will the Minister of Labour be pleased to state:

(a) whether it is a fact that some State Governments have not recognised the diplomas granted to the trainees in the various Industrial training institutes run by the Central Government;

(b) if so, which are those States and what reasons have they advanced for this; and

(c) what steps have been taken by the Labour Ministry to get these diplomas recognised by all the States?

The Minister of Labour (Shri V. V. Giri): (a) Yes.

(b) Some States have recognized the diplomas freely, others have recognised in certain trades only, whilst some have not either recognized the diplomas or sent their reply. A statement showing the present position is placed on the Table of the House. [See Appendix II, annexure No. 3.]

(c) The State Governments are being pressed for the recognition of the diplomas. Simultaneously the setting up of a National Trades Certification Board whose certificates and diplomas would be recognized nationally is being considered.

Shri Damodara Menon: May I know whether the State Governments that have not recognised these diplomas have given any reasons for the non-recognition?

Shri V. V. Giri: They have not given any reasons, excepting perhaps that they are not getting suitable candidates. But I can assure the hon. Member that the Centre is trying to induce and persuade the State Governments to do so.

WRITTEN ANSWERS TO QUESTIONS

EXPORT OF WHEAT FROM RAJASTHAN

***358. Shri Gopala Rao:** Will the Minister of Food and Agriculture be pleased to state whether Government have received any representation from the *Jan Sangarsh Samiti*, requesting them to intervene and stop the export of wheat from Rajasthan?

The Minister of Food and Agriculture (Shri Kidwai): Yes, Sir.

I. L. O.

***362. Shri Bansal:** Will the Minister of Labour be pleased to lay on the Table of the House a copy of the Report of the I.L.O. Productivity Team?

The Minister of Labour (Shri V. V. Giri): The I.L.O. Team of Experts on Productivity is still at work and their final report will be available after they have completed their investigations. The Experts have, however, submitted an interim report, a copy of which is placed on the Table of the House. [Placed in the Library. See Library Index No. S-46/54.]

PORT TRUST EMPLOYEES

***363. Shri A. K. Gopalan:** Will the Minister of Transport be pleased to state:

(a) whether any instances of extensions of service after superannuation of Port Trust employees in India have either been made by or recommended to Government for 1953-54; and

(b) if so, how many and for what reasons?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) Seven; All the cases related to technical personnel and the extensions were granted in the public interest.

SUGAR STOCKS

***366. Shri S. C. Singhal:** Will the Minister of Food and Agriculture be pleased to state the stock of sugar in the factories at present as compared with that during each of the last three years?

The Minister of Food and Agriculture (Shri Kidwai): Stocks of sugar with the factories as on 31st January, were as follows:

(Figures in lakh tons).

1950-51	1951-52	1952-53	1953-54.
4.38	5.38	7.18	4.48.

RAILWAY LINES

*378. **Shri R. N. S. Deo:** Will the Minister of Railways be pleased to refer to starred question No. 730 asked on the 8th December, 1953 and state:

(a) the respective mileage and estimated cost of (i) the Sambalpur-Titilagarh and (ii) the Sambalpur-Kantabanji lines; and

(b) whether any decision regarding their construction has since been arrived at?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) The length of the proposed line from Sambalpur to Kantabanji would be about 115 miles. In 1946-47 the line was estimated to cost about Rs. 4.47 crores but present day costs are expected to be of the order of 6 crores. The length and cost of the Sambalpur-Titilagarh line would be about the same.

(b) Not yet.

केंद्रीय ट्रेक्टर संघटन (कृषि उपयोगी मशीनों पर नुकसान)

*३८९. श्री एम० एल० द्विवेदी : क्या कृषि मंत्री बताने की कृपा करेंगे :

(क) क्या पाशा भाई पटेल एंड कम्पनी द्वारा बनाये हुये कृषि उपयोगी कलपुर्जों के प्रयोग से हुआ नुकसान केन्द्रीय ट्रेक्टर संघटन के मध्ये पड़ा है ;

(ख) यदि हां, तो इस वजह से किसानों को प्रति एकड़ कितना रुपया और देना पड़ता है ;

(ग) इस संघटन द्वारा जो जमीन जोती जाती है उसकी प्रति एकड़ लागत क्या आती है?

The Minister of Food and Agriculture (Shri Kidwai): (a) The extent of loss that may be sustained on Pashabhai implements will be known only after they have been disposed of. Depreciation charges on the Pashabhai equipments are borne by the Central Tractor Organisation as per details given below:

1946-50	Rs. 1,19,154.
1950-51	Rs. 1,30,902.

Annually, a sum of Rs. 1,27,230 on account of interest charges on the capital value of the Pashabhai implements are borne by the Central Tractor Organization.

(b) The interest charges on the Pashabhai implements account for approximately 8 annas in the per acre rate charged by the Central Tractor Organisation and the depreciation charges on this equipment accounted for Re. 1/- per acre during the years 1947-51.

(c) No cultivation work has been carried out by C.T.O. Ordinarily the charges for reclamation by deep ploughing are @ Rs. 60/- per acre. Clearance work, if any, on the same land is charged separately @ Rs. 65/- per hour.

I. L. O.

*390. **Sardar Hukam Singh:** Will the Minister of Labour be pleased to state:

(a) whether it is a fact that the Fifth Session of the Inland Transport Committee of the International Labour Organisation is to be held in Geneva during February 1954; and

(b) if so, whether India has chosen her delegation?

The Minister of Labour (Shri V. V. Giri): (a) Yes.

(b) Yes.